

Secretary, JLSA

The letter bearing no - 672 dated 23/12/17 has been received along with the bills submitted by the Panel Lawyer Md. Zaher Sheikh deputed at Legal Aid Clinic, Samaspur Panchayat, Rajmahal. The report of the Assistant, SDLSC, Rajmahal & Secretary, SDLSC, Rajmahal may kindly be perused along with the said bills. The bills submitted by the Panel Lawyer Md. Zaher Sheikh is checked by me. On perusal it appears that Panel Lawyer Md. Zaher Sheikh has visited the Legal Aid Clinic twice in a month, total 28 days during the period from September - 2016 to October 2017. In the note of Assistant & Secretary, SDLSC, Rajmahal, it has been recommended for the payment of said period. For the visiting lawyers there is provision of Rs. 500/- per visit & thus total for 28 days @ Rs. 500/- per visit his payment becomes $28 \times 500/- = 14000/-$ (Rs. Fourteen thousand)

The payment of this bill has not been made as yet. Presently Rs 804328/- is in balance in NACSA Fund. If approved, permission may kindly be obtained from PDI cum Chairman JLSA, Sahibganj for payment through cheque from NACSA Fund as per direction of JMALSA, Ranchi

Submitted
Satya Prakash
20/12/18
Assistant, JLSA

